
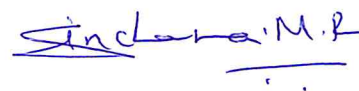


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.43/BB/ 17	-	For filing report of OL/ROC/R D/appoint- ment of CA	230/ 232	Magna Warehousing & Distribution Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	A.S. ANURUNDA (9740732170)	PETITIONER	
2.	Sinchana.M.R.	ROC/RA	

**ORDER**

Counsel for Petitioner is present. Smt. MR Sinchana, Standing Counsel for ROC and RD is present. Await report of OL. List it for 15.01.2018.

  
Member (T)

  
Member (J)